

Think & Learn Private Limited												
Date of commencement of CIRP: 16 July 2024												
List of Creditors (Government Dues) as on 07 October, 2025												
S.No.	Details of Claimant		Details of Claims Received		Details of Claims Admitted				Amount of Contingent Claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of Voting Share in CoC, if any				
1	Commercial Tax Department	Tmt. K.Nithya (Assistant Commissioner) T. Nagar Assessment Circle, Government of Tamil Nadu	-	5,91,901	-	Statutory Dues	-	-		-	-	5,91,901
2	Commercial Tax Department, Surat	Kanubhai Thakor (Assistant Commissioner) Unit-8, 7th Floor, Government of Gujrat	-	35,84,826	-	Statutory Dues	-	-		-	-	35,84,826
3	Commercial Tax Department	Commercial Tax Officer, Audit-4.1 DVO 4, Koramangla, Karnataka	-	1,84,87,24,424	-	Statutory Dues	-	-		-	-	1,84,87,24,424
4	Commercial Tax Department	Deputy Commissioner of Commercial Taxes, Audit-4.3, DVO-4, Bengaluru	-	3,61,48,93,031	-	Statutory Dues	-	-		-	-	3,61,48,93,031
5	Income Tax Department	Assistant Commissioner of Income Tax (TDS), Bengaluru	-	1,67,78,81,240	-	Statutory Dues	-	-		-	-	1,67,78,81,240
6	EPFO	Employee Provident Fund organisation, Regional Office, Bengaluru(Koramangala)	-	10,62,90,362	-	Statutory Dues	-	-		-	-	10,62,90,362
Total				7,25,19,65,784	-	-	-	-	-	-	-	7,25,19,65,784